


No.K-11019/07/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th August, 2018.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Indrajit Mahanty, senior-most Judge of the Orissa High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Vineet Saran, relinquishes charge of the office of the Chief Justice of the Orissa High Court consequent upon his appointment as a Judge of the Supreme Court of India till Shri Justice Kalpesh Satyendra Jhaveri assumes the charge of his office as the Chief Justice of the Orissa High Court.


6/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

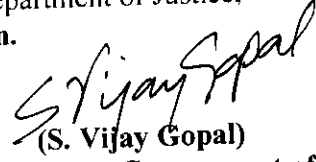
The Manager,
Government of India Press,
FARIDABAD

Dated 06.08.2018

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Copy to:-

1. Shri Justice Vineet Saran, Chief Justice, Orissa High Court, Cuttack.
2. Shri Justice Indrajit Mahanty, Judge, Orissa High Court, Cuttack.
3. The Secretary to the Governor of Odisha, Bhubaneswar.
4. The Secretary to the Chief Minister of Odisha, Bhubaneswar.
5. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
6. The Chief Secretary, Government of Odisha, Bhubaneswar.
7. The Registrar General, Orissa High Court, Cuttack.
8. The Accountant General, Government of Odisha, Bhubaneswar.
9. The President's Secretariat, (CA.II Section), New Delhi
10. PS to Principal Secretary to the Prime Minister, New Delhi.
11. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
12. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
13. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978